

ITEM NO.105

COURT NO.16

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3548/2017

M/S K.P.MOZIKA

Appellant(s)

VERSUS

OIL AND NATURAL GAS CORPORATION LTD. & ORS.

Respondent(s)

WITH

C.A. No. 4658/2013 (XIV-A)

C.A. No. 4657/2013 (XIV-A)

C.A. No. 383/2013 (XIV-A)

C.A. No. 3580/2017 (XIV-A)

C.A. No. 8714/2012 (XIV-A)

C.A. No. 8705/2012 (XIV-A)

C.A. No. 8710/2012 (XIV-A)

C.A. No. 9291/2012 (XIV-A)

C.A. No. 8715/2012 (XIV-A)

C.A. No. 3579/2017 (XIV-A)

C.A. No. 3578/2017 (XIV-A)

C.A. No. 4659/2013 (XIV-A)

C.A. No. 4661/2013 (XIV-A)

C.A. No. 4660/2013 (XIV-A)

C.A. No. 3573/2017 (XIV-A)

C.A. No. 3575/2017 (XIV-A)

C.A. No. 3574/2017 (XIV-A)

C.A. No. 3577/2017 (XIV-A)

C.A. No. 3576/2017 (XIV-A)  
C.A. No. 4662/2013 (XIV-A)  
C.A. No. 3549/2017 (XIV-A)  
C.A. No. 3557/2017 (XIV-A)  
C.A. No. 7954/2012 (XIV-A)  
C.A. No. 8693/2012 (XIV-A)  
C.A. No. 3554/2017 (XIV-A)  
C.A. No. 3556/2017 (XIV-A)  
C.A. No. 3553/2017 (XIV-A)  
C.A. No. 3555/2017 (XIV-A)  
C.A. No. 3565/2017 (XIV-A)  
C.A. No. 3551/2017 (XIV-A)  
C.A. No. 3552/2017 (XIV-A)  
C.A. No. 3558/2017 (XIV-A)  
C.A. No. 3559/2017 (XIV-A)  
C.A. No. 3566-3569/2017 (XIV-A)  
(FOR ON IA 64174/2012)  
C.A. No. 3572/2017 (XIV-A)  
C.A. No. 3561/2017 (XIV-A)  
C.A. No. 3562/2017 (XIV-A)  
C.A. No. 3564/2017 (XIV-A)  
C.A. No. 3563/2017 (XIV-A)  
C.A. No. 3570/2017 (XIV-A)  
C.A. No. 3571/2017 (XIV-A)  
C.A. No. 3560/2017 (XIV-A)  
C.A. No. 3550/2017 (XIV-A)

Date : 26-04-2023 These appeals were called on for hearing today.

**CORAM :**

**HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL**

**For parties(s)**

**Mr. N. Venkataramn, ASG  
Mr. Arijit Prasad, Sr. Adv.  
Ms. Aishwarya Bhati, Sr. Adv.  
Mr. Mohd. Akhil, Adv.  
Ms. Nisha Bagchi, adv.  
Ms. Ruchi Kohli, Adv.  
Mr. Vivasvan Gautam, Adv.  
Mr. Mukesh Kumar Maroria, AOR**

**Mrs. Aishwarya Bhati, A.S.G.  
Mr. Raj Bahadur Yadav AOR, Adv.  
Mr. Shashank Bajpai, Adv.  
Mr. Prashant Singh Ii, Adv.  
Mr. Sabrish Subramanium, Adv.  
Mrs. Nisha Bagchi, Adv.  
Mrs. Ruchi Kohli, Adv.  
Mr. B. Krishna Prasad, AOR**

**Mr. S Ganesh, Sr. Adv.  
Dr. Hrishikesh Baruah, AOR**

**Mr. Manish Goswami, Adv.  
Mr. Rameshwar Prasad Goyal, AOR**

**Mr. Uday Gupta, Adv.  
Ms. Shivani M.Lal, Adv.  
Ms. Sanam Singh, Adv.  
Mr. Hiren Dasan, Adv.  
Mr. M.K. Tripathi, Adv.  
Ms. Yogamaya M.G., Adv.  
Mr. R. C. Kaushik, AOR**

**Mr. Ananga Bhattacharyya, AOR  
Mr. Anil Shrivastav, AOR**

**Ms. Sangeeta Bharti, Adv.  
Mrs. Sangeeta Bharti, Adv.  
Mr. Ashish Kumar, Adv.  
Ms. Malvi Balyan, Adv.  
Ms. Perna Mehta, AOR**

**Mr. Kamendra Mishra, AOR  
Mr. Saurav Agrawal, Adv.  
Mr. Rajeev Kumar Dubey, Adv.  
Ms. Anmol Dhindsa, Adv.  
Ms. Srujana Suman Mund, Adv.**

Mr. Nalin Kohli, Sr. A.A.G.  
Mr. Shuvodeep Roy, AOR  
Ms. Nimisha Menon, Adv.  
Mr. Aastik Dhingra, Adv.  
Mr. Ankit Roy, Adv.

M/S. Corporate Law Group, AOR  
Mr. Jagjit Singh Chhabra, AOR

Mr. Sumeet Lall, AOR

Mr. Mohan Pandey, AOR

Mr. Anil Shrivastav, AOR

Mr. Ananga Bhattacharyya, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List as part-heard on 27.04.2023 on the top of the board in  
the list of regular matters.

(INDU MARWAH)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)